

schemes such as Indira Awas Yojana or Rajiv Awas Yojana only because they don't have even about 10,000 or 5,000 sq.ft. of land. Confining the question only to the rural areas, in view of the magnitude of the number of people who don't have *pucca* houses, after amalgamation of all the housing schemes for the poor, will the Government consider 'right to shelter' as a Fundamental Right? Since the Eleventh Five Year Plan, we have gone to the stage of right-based approach to development. Under these things, will the Central Government and the Ministry think 'right to shelter' as a Fundamental Right on par with the right to employment guarantee scheme so that the people in rural areas will be entitled to house as a matter of right? Thank you very much.

SHRI M. VENKAIAH NAIDU: Sir, I was the Rural Development Minister some 15 years back and now I am Urban Development Minister. The question is very important. Mr. Jairam was also there in the Rural Development Ministry. The question is a very important one because there is a huge shortage of housing for the poorer people, particularly in the rural areas. Recently, we went to the Cabinet along with the proposal of 'Housing for All' in urban areas. The hon. Prime Minister suggested to me that instead of having a scheme for urban areas alone, let there be a scheme for rural areas and both of us should sit together. Accordingly, myself and the Rural Development Minister and other concerned Ministers sat together. We have evolved a common programme and we are now taking it back to the Cabinet these concerns, particularly about the shortage of housing in the rural areas. The shortage of housing in the rural areas will also be taken into consideration. Names may be different but the aim is to cover all the shelterless people in the rural areas. That is the priority for this Government.

With regard to making it a Fundamental Right, I can't say anything as of now till the Government takes a decision on that.

Global Age Watch Index for elderly people

*125. SHRI TIRUCHI SIVA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government recognises the fact that Global Age Watch Index which measures the wellbeing of elderly people, ranks India at a lowly 73rd position among 91 countries; and

(b) whether it is a fact that India's dismal performance shows that despite having a large elderly population, we lack mechanisms in place to ensure them healthy ageing, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) Yes, Sir. The Help Age International, an NGO has brought out a Report "Global Age Watch Index-2014" which ranks 96 countries based on different parameters such as income security, health status, capability and enabling environment. The index which ranked India at 73rd position out of 91 countries in 2013 has now ranked India at 69th position out of 96 countries in 2014. This index is subject to scientific limitation of the indicators used.

(b) No, Sir, it is not a fact that India's performance is dismal in this regard. The Government has taken several initiatives to ensure healthy ageing of Older Persons. A "National Policy for Older Persons (NPOP)" is already in existence since January, 1999. Besides a Central Sector Scheme of Integrated Programme of Older Persons (IPOP) is being implemented since 1992. The Government has also enacted the Maintenance and Welfare of Parents and Senior Citizens Act in 2007. The National Programme for Health Care of the Elderly (NPHCE) was launched in 2010 to address various health related problems of elderly people. In addition, several other benefits and concessions are available to the senior citizens as extended by various Ministries and subordinate organizations like Rural Development, Railways, Civil Aviation and Finance.

MR. CHAIRMAN: Question No. 125 *...(Interruptions)...* We have to move on. We don't have time. *...(Interruptions)...* Supplementary question, please.

SHRI TIRUCHI SIVA: Sir, the report of United Nations Population Fund and HelpAge India suggests that India had 90 million older people in the year 2011 and it is expected to grow to 173 million by 2026. Out of these people, three crore elderly people are living alone and 90 per cent of them are working for their livelihood. And ratio-wise the elderly women are more in number than the men, and out of these 60 per cent are dependent. Sir, the Government has a policy in place since 1992, a scheme from 1999 and an Act from 2007 but nothing has come out. I would like to know from the hon. Minister, when the budgetary allocation to the Ministry is ₹ 6,500 crore and the allocation to these senior citizens is only ₹ 60 crore, that is 0.9 per cent, with this allocation what are the mechanisms you have in place to cope up with this challenge to ensure a healthy and distress-free aging.

श्री थावर चन्द गहलोत : माननीय सभापति महोदय, माननीय सदस्य ने जो चिन्ता व्यक्त की है, उससे मैं भी सहमत हूँ। भारत में करीब दस करोड़ से भी अधिक वृद्धजन हैं। "Global

Age Watch Index" ने जो जांच की है और जो आंकड़े दिए हैं, वे 2013 अथवा उससे भी पहले के हैं, परन्तु पिछले वर्ष जांच को आगे बढ़ाते हुए, हमने इस दृष्टिकोण में काफी वृद्धि की है। केवल आय सुरक्षा की दृष्टि से हमारे यहां कुछ कमी आई है, लेकिन जांच के अनुसार उनकी स्वास्थ्य की स्थिति में सुधार हुआ है, सामर्थ्य की स्थिति में सुधार हुआ है और उनके लिए जो समर्थनकारी वातावरण बनाए जाने की आवश्यकता है, उसमें भी काफी सुधार हुआ है। आगे भी इसमें और बहुत कुछ किए जाने की आवश्यकता है।

महोदय, प्रमुख रूप से वृद्धजनों के लिए भारत सरकार बहुत सारी योजनाएं संचालित करती है। इन योजनाओं में से एक "वृद्धजन गृह योजना" भी है, फिर वृद्धाश्रम हैं। हम एनजीओ के माध्यम से इनके लिए धनराशि उपलब्ध कराते हैं और एनजीओ के माध्यम से ही वृद्धजनों की देखभाल की जाती है। राज्य सरकार और पंचायती राज व्यवस्था के अंतर्गत जो संस्थाएं हैं, वे भी इनकी देखरेख करती हैं। निश्चित रूप से पिछले बजट की तुलना में इस बार बजट प्रावधान में वृद्धि की गई है, परन्तु मैं माननीय सदस्य से सहमत हूँ। इसमें पैसा और भी मिलेगा, ऐसे में हम वृद्धजनों के लिए और अधिक सुविधाएं देने की कार्यवाही कर सकते हैं।

भारत सरकार की जो वर्तमान योजनाएं हैं, उनमें से एक "वृद्ध पेंशन योजना" है, जिसे ग्रामीण विकास मंत्रालय चलाता है। इसमें 200 रुपये भारत सरकार की ओर से दिए जाते हैं और फिर राज्य सरकार उसमें अपनी ओर से उतनी ही धनराशि मिलाती है। कई राज्य इससे अधिक धनराशि भी मिलाते हैं। इसके अतिरिक्त, "वृद्धजन एकीकृत कार्यक्रम" चलाया गया है और जैसा मैंने पहले भी बताया है कि एनजीओ के माध्यम से हम 'वृद्धजन गृह' और 'वृद्धाश्रम' संचालित करते हैं। इनमें आधुनिक पारिवारिक वातावरण देने के लिए हम मनोरंजन के साधन, खेलकूद के साधन, अच्छा खान-पान, भरण-पोषण, रख-रखाव इत्यादि की सब सुविधाएं उपलब्ध करवा रहे हैं।

MR. CHAIRMAN: Thank you. Second question, please.

SHRI TIRUCHI SIVA: Sir, I would like to pointedly ask the Minister, whether the Government would consider extending the geriatric care to all the districts in the country and to set up an old age home in every district and to extend the Government sponsored health insurance schemes from BPL to the elder persons and to provide, at least, thousand rupees pension to the older people as the Tamil Nadu Government has been giving since our regime. So, these things, I think ...*(Interruptions)*...

MR. CHAIRMAN: Thank you.

SHRIMATI SASIKALA PUSHPA: No, no ...*(Interruptions)*...

MR. CHAIRMAN: No, no. Please. ...*(Interruptions)*...

SHRIMATI SASIKALA PUSHPA: From ₹ 500 to ₹ 1,000 ...*(Interruptions)*...

MR. CHAIRMAN: Do not interfere. ...*(Interruptions)*...

SHRIMATI SASIKALA PUSHPA: Amma only raised it from ₹ 500 to ₹ 1,000. ...*(Interruptions)*...

MR. CHAIRMAN: I am sorry. This is very unfair on the part of ...*(Interruptions)*...

SHRI TIRUCHI SIVA: Very unfair. I am telling, since our regime it has been given.

MR. CHAIRMAN: Now, let the hon. Minister ...*(Interruptions)*...

SHRIMATI SASIKALA PUSHPA: Sir, the data is wrong.

MR. CHAIRMAN: If you keep shouting, I will have to take disciplinary action against you. Please don't do that.

SHRI TIRUCHI SIVA: So, would the Government consider these proposals which I am suggesting, which will help the older people to relieve them of their present situation?

श्री थावर चन्द गहलोत: माननीय सभापति महोदय, हमारा प्रयास है कि हर जिले में वृद्धजन गृह हो, वृद्धाश्रम हो, परन्तु यह मुख्य रूप से राज्य सरकार के माध्यम से ही कार्यान्वित होता है या एनजीओज के माध्यम से कार्यान्वित होता है। एनजीओज के माध्यम से प्रस्ताव आते हैं, तो हम पैसा देते हैं और कोशिश करते हैं कि हर राज्य में इसकी सुविधा हो और हर जिले में भी यह हो। मैं इस अवसर पर वृद्धजनों के लिए कुछ नये-नये जो काम किये गये हैं, उनकी जानकारी देना चाहूँगा। इस बार वित्त मंत्री जी ने अपने वित्त विधेयक प्रस्तुत करते समय या वार्षिक विवरण प्रस्तुत करते समय या बजट प्रस्तुत करते समय एक योजना बनाने की घोषणा की थी कि वृद्धजनों को भी अशक्तता आती है, उनके लिए हम आवश्यक उपकरण भी उपलब्ध कराने का काम करेंगे। उन्होंने इनकम टैक्स में छूट भी दी है। वृद्धजनों का या श्रमिकों का जो पैसा पड़ा हुआ है...

SHRI TIRUCHI SIVA: I wanted to know whether the insurance scheme will be extended from BPL to older people. ...*(Interruptions)*...

श्री थावर चन्द गहलोत: सर, मैं वही बता रहा हूँ। अभी प्रधान मंत्री जी ने वृद्धजनों के लिए एक 'प्रधान मंत्री सुरक्षा बीमा योजना' भी—उसके लिए केवल 12 रुपये उनके बचत खाते से निकाले जायेंगे और 2 लाख रुपये तक की सुविधा उनको दी जायेगी। पहले 1999 में जो एक नीति 'वृद्धजन नीति' बनी है, उसमें हम सुधार भी कर रहे हैं और हमने काफी सुधार करने का प्रयास किया है। कैबिनेट के लिए वह प्रचलित है और जैसे ही वहां से कुछ आयेगा, हम निश्चित रूप से कार्रवाई करेंगे।

श्री अविनाश राय खन्ना: सर, मैं देख रहा हूँ कि comparison countries में यह जो होता है, तो पापुलेशन का कहीं जिक्र नहीं आया कि कितनी पापुलेशन में यह comparison है। मैं मंत्री जी से जानना चाहूँगा कि कम से कम एक focussed target लेकर कि जितने भी old age के लोग हैं, उनके लिए कोई age certain करके, केंद्र सरकार, राज्य सरकार और एनजीओज मिलकर उनका एक हेल्थ कार्ड बनायें और हर वृद्ध को किसी न किसी डिस्पेंसरी या हॉस्पिटल से जोड़ें ताकि उनका periodically health check-up हो, तो क्या ऐसा कोई प्रोविजन कर सकते हैं?

MR. CHAIRMAN: 'Yes' or 'No'.

श्री थावर चन्द गहलोत: महोदय, इनका प्रश्न अच्छा है और सुझाव भी अच्छा है। हम इस पर विचार करेंगे, हालांकि स्वास्थ्य की दृष्टि से बहुत सारी योजनाएँ अभी हैं।

SHRIMATI RENUKA CHOWDHURY: Sir, the Government has to take into consideration that a lot of people in different economic strata, including middle class and upper middle class, have no way of surviving. The fact that the Supreme Court had to intervene to say that looking after parents is mandatory and they have to make a law for that is a reflection on how our society treats our elders. In your city planning also, there is no provision for wheelchairs for elderly people anywhere, including in the Capital Delhi. There is no such provision.

MR. CHAIRMAN: Question, please.

SHRIMATI RENUKA CHOWDHURY: The hospitals have no provision for geriatric care. So, Sir, I request that the Government to consider giving incentives like they did for building of hospitals under Private Public Partnership. Will they allocate land under Private Public Partnership for construction of safe retirement homes and retirement resorts where people can live with certain conditions?

श्री थावर चन्द गहलोत: महोदय, आश्रम वगैरह बनाने की तो योजना है, वह मैंने बताया है। परन्तु बाधामुक्त आवागमन की दृष्टि से जो सार्वजनिक स्थान होते हैं, बहुमंजिले भवन होते हैं, अस्पताल होते हैं या चिकित्सालय होते हैं, वहाँ हम व्हीलचेयर की व्यवस्था भी करते हैं और हमारे विभाग की ओर से लिफ्ट की योजना भी हम संचालित करते हैं। जैसे, एयरपोर्ट वगैरह पर जाते हैं, तो वहाँ व्हीलचेयर वगैरह की सुविधा हम देते हैं। हम इसमें और सुधार करने का प्रयास कर रहे हैं।

श्रीमती रेणुका चौधरी: आप जमीन देंगे क्या? जैसे हॉस्पिटल्स के लिए केंद्र सरकार ने जमीन दी थी, तो वृद्ध होम्स के लिए जमीन देंगे? ...(व्यवधान)...

MR. CHAIRMAN: You got your answer, or, you continue with your question. ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY: Sir, that was the question and he has not answered that. ...*(Interruptions)*...

श्री थावर चन्द गहलोत: सभापति महोदय, जमीन देने का विषय सीधा-सीधा राज्य सरकारों के अधिकार क्षेत्र में है। एनजीओज वगैरह और पंचायती राज इकाइयाँ जो हैं, वे सरकारी जमीन का उपयोग करके इस प्रकार के संस्थान बनाती हैं और हम उनको आर्थिक सहायता देते हैं।

श्रीमती झरना दास बैद्य: सर, आपके माध्यम से मंत्री जी से मेरा यह क्वेश्चन है कि जो old age homes पूरे देश में सरकार और एनजीओज चलाते हैं, उसमें allocation कम है। जो old age homes हैं, वे traditional चल रहे हैं। क्या सरकार old age homes को moderate करेगी और इन homes में रहने के लिए जो व्यवस्था है, उसके लिए कोई policy लायेगी?

श्री थावर चन्द गहलोत: सर, परिवार का वातावरण जिस प्रकार का होता है, उस प्रकार के वृद्धजन गृह बनाने की कार्य योजना हमने बनाई है और भरण-पोषण के लिए, लालन-पालन के लिए हम जितनी धनराशि देते हैं, उसमें हर तीन-चार साल में वृद्धि भी करते हैं। इस पर विचार अभी भी जारी है और हम इसको करेंगे।

MR. CHAIRMAN: The Question Hour is over.

The House is adjourned till 2.00 p.m.

WRITTEN ANSWERS TO STARRED QUESTIONS

Revisiting the system of categorizing industries

*126. SHRI PAUL MANOJ PANDIAN: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that Government is considering to revisit the system of categorizing industries that seek permission to set up and operate units and if so, the details thereof; and

(b) whether it is a fact that Government propose to give higher consideration to industries which are producing environment related products and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR):

(a) The Government has decided to revisit the existing 'Categorization System' for classification of industries under the Red, Orange and Green categories. Recently, during the Conference of the Environment Ministers of States held in New Delhi during April 6-7, 2015, it was decided to adopt pollution criteria for categorization of Red, Orange and Green categories of industries. The issue was also discussed in the 59th Conference of Chairmen and Member Secretaries of Pollution Control Boards/ Pollution Control Committees held in New Delhi on April 8, 2015. Accordingly, a Committee has been constituted under the Chairmanship of Chairman, Central Pollution Control Board (CPCB) to look into categorization system of industries based on their pollution potential. As informed by CPCB, the categorization will be done on the basis of composite score (100 marks) which may be assigned in accordance with the following suggested/proposed weightage :

Air Pollution Score based on parameters namely PM, CO, NOx, SOx, HMs, Benzene, Ammonia and other toxic parameters relevant to the industry.	40 Marks
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